

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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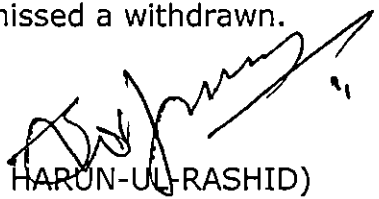
**Date of Order: 06.07.2015**

CP No. 291/00016/2015 (OA No. 315/2010)

Mr. P.N. Jatti, counsel for petitioner.

Learned counsel for the petitioner seeks permission to withdraw the present Contempt Petition. Permission granted. Accordingly, the Contempt Petition is dismissed a withdrawn.

  
(MRS. RANJANA CHOWDHARY)  
ADMINISTRATIVE MEMBER

  
(JUSTICE HARUN-UL-RASHID)  
JUDICIAL MEMBER

Kumawat